

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3094

ANSWERED ON:19.08.2011

DERECOGNITION OF MEDICAL COLLEGES

Mahendrasinh Shri Chauhan ;Pal Shri Jagdambika;Singh Shri Rakesh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Medical Council of India (MCI) has recommended the Government for withdrawal of recognition in respect of certain medical colleges including Netaji Subhash Chandra Medical College in Jabalpur;
- (b) if so, the details thereof during the last three years and the current year indicating the reasons for the same, State/ UT-wise;
- (c) the details of the colleges withdrawn recognition by the Government on the recommendation of MCI during the said period, State/UT-wise including Uttar Pradesh;
- (d) whether the Government has not withdrawn recognition in respect of certain medical colleges in contrast to the recommendation of MCI;
- (e) if so, the reasons therefor; and
- (f) the steps taken/proposed by the Government to improve the facilities in derecognised medical colleges and restore their recognition?

**Answer**

THE MINISTER FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) The Medical Council of India (MCI) has recommended to the Central Government to initiate action under section 19 of India Medical

Council Act (IMC), 1956 for withdrawal of recognition in respect of 07 medical colleges including N.S.C.B. Medical College, Jabalpur, Madhya Pradesh in view of certain deficiencies. The State-wise details are as under:

Sl.No. State/UT No. of medical colleges

1. Madhya Pradesh 04
2. Karnataka 02
3. Chhattisgarh 01

Out of the above 07 medical colleges, MCI has recommended for continuation of recognition in respect of 02 medical colleges in Karnataka.

(c) to (f) Central Government has not de-recognized any medical college so far. As per the Section 19 of IMC Act, 1956, the Central Government is the authority in the matter of withdrawal of recognition.